

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 912 OF 2019 IN
DFR NO. 2102 OF 2019**

Dated: 13th August, 2019

In the matter of:

Power Grid Corporation of India Limited	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **05.09.2019**.

COURT MASTER/PS

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